

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1177
TO BE ANSWERED ON 06TH FEBRUARY, 2026**

PENDING PAYMENT CASES UNDER AB-PMJAY

1177. SMT. RACHNA BANERJEE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of pending payment cases under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), as of 1 January 2026, State/UT-wise;
- (b) the total amount of funds pending in the country for payment under the scheme, State/UT-wise;
- (c) whether there are any pendency issues for payment of such claims; and
- (d) if so, the reasons thereof along with the number of claims pending since three, six months and one year and above, category-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), settlement of claims is a regular and uninterrupted process and claims are settled by respective State Health Agencies as per claim adjudication guidelines issued by National Health Authority. The turnaround time for settlement of claim to hospitals is within 15 days of claims submission for the intra-state hospitals (hospitals located within State) and within 30 days in case of portability claims (hospitals located outside State). Further, the funding of AB-PMJAY is entirely demand driven. National Health Authority releases funds for scheme implementation to the States / UTs on the basis of the actual demand received from them.
